

86. Pampa Valley

110. Vengode

87. Kottapady

Note: In reply to Question No. 1874 on March 9, 1992 it was indicated that 73 more exchanges were likely to be expanded during the period February and March, 92. Actual expansion took place in 110 exchanges. Accordingly the total number in this list differs from 73.

88. Arakkunnam

89. Moonilavu

90. Monipally

91. Maneed

92. Upputhara

I D A Assistance for Development of Land and Water Resources

93. Parur

8730. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of WATER RESOURCES be pleased to state:

94. Thodupuzha

95. Gandhinagar

(a) the amount of assistance sought from the International Development Agency for the development of land and water resources in the mountainous areas of the country; and

96. Kallioopara

97. Achikanam

98. Bedadka

(b) the extent to which the Maharashtra is likely to be benefitted therefrom?

99. Kunnisseri

100. Thachampara

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). No specific proposal has been sent to the International Development Agency for the development of land and water resources in the mountainous areas of the country.

101. Alanaalloor

102. Mullurkara Panjal

103. Arangottukara

Co-Operation with Soviet Union

104. Amboori

105. Thazekode

8731. SHRI BAPU HARI CHAURE: Will the Minister of WATER RESOURCES be pleased to state:

106. Edavanna

107. Kattakampal

(a) whether any agreement has been signed with Soviet Union in regard to Co-operation in the field of water resources;

108. Ottasekharamangalam

109. Mathil

(b) if so, the broad features thereof;

(c) the details of projects proposed to be set up under the agreement;

(d) the total area is likely to be covered; and

(e) the quantum of external assistance earmarked for the purpose?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) India and the erstwhile USSR have signed an agreement to expand cooperation in the field of irrigation and water management upto the year 2000.

(b) The areas of cooperation envisaged in the agreement are enclosed as statement.

(c) to (e). Three draft contracts relating to (i) Drainage of Black Cotton Soils in the State of Maharashtra (ii) Test Blasts in Rengali Canal, Orissa and (iii) procurement of percussion drilling rigs for the Central Ground Water Borad have been received. Recently, the Russian side has proposed certain modifications in the draft contracts and comments thereon of the concerned State Governments/executing Organisation have been solicited.

STATEMENT

Areas of Cooperation

Economic and Technical Cooperation

- (i) Use of targeted blasting for construction of dams and canals;
- (ii) Designing of hydraulic structures on unstable soils;
- (iii) Studies, design and construction of high earth and rockill dams in zones affected by seismic activity;
- (iv) Development of siltation control for

reservoirs and canals;

- (v) Ground water exploration and prospective drilling;
- (vi) Training of Indian experts in design establishments and scientific research organisations of the USSR.

Scientific and Technical Cooperation

- (i) Physical and mathematical modelling of hydraulic structures and hydraulic systems;
- (ii) Automated operation of irrigation canal systems;
- (iii) Optimization of conjunctive use of surface and ground water;
- (iv) Drainage systems for effective control of land salinization and waterlogging;
- (v) Planning for the optimum development of river basins;
- (vi) Artificial ground water recharge;
- (vii) Control of ground water pollution.

Nickel Plants

8732. SHRI ANADI CHARAN DAS: Will the Minister of MINES be pleased to state:

(a) whether there is any Nickel Plant in the country;

(b) the main Nickel Reserves in the country alongwith the approximate quantity of reserve;

(c) the amount of foreign exchange spent on the import of Nickel during last five years;

(d) whether there is any proposal to set